

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA 'A' BENCH, KOLKATA**

**Before Shri P.M. Jagtap, Vice-President
and Shri Satbeer Singh Godara, Judicial Member**

**I.T.A. No. 969/KOL/2018
Assessment Year: 2010-2011**

**M/s. Mantri Tea Company Pvt. Limited,.....Appellant
Continental Chambers, 4th Floor,
15A, Hemanta Basu Sarani, Kolkata-700 001
[PAN: AACCD4001B]**

-Vs.-

**Deputy Commissioner of Income Tax,.....Respondent
Central Circle-4(3), Kolkata,
Aayakar Bhawan Poorva, 5th Floor, Room No. 501,
110, Shantipally, Kolkata-700107**

Appearances by:

N o n e, for the Appellant

Dr. A.K. Nayak, CIT, for the Respondent

Date of concluding the hearing : November 20, 2019

Date of pronouncing the order : November 20, 2019

O R D E R

Per Shri P.M. Jagtap, Vice-President:-

This appeal filed by the assessee is directed against the order of Id. Principal Commissioner of Income Tax, Central, Kolkata-2, Kolkata dated 19.03.2018 passed under section 263 of the Income Tax Act, 1961.

2. None appeared on behalf of the assessee at the time of hearing fixed today. However, a letter dated 18.11.2019 is filed by the Director of the assessee-company seeking permission of the Bench to withdraw this appeal. Since the Id. D.R. has no objection in this regard, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

3. **In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on November 20, 2019.

**Sd/-
(Satbeer Singh Godara)
Judicial Member**

**Sd/-
(P.M. Jagtap)
Vice-President)**

Kolkata, the 20th day of November, 2019

- Copies to :
- (1) **M/s. Mantri Tea Company Pvt. Limited,
Continental Chambers, 4th Floor,
15A, Hemanta Basu Sarani, Kolkata-700 001**
 - (2) **Deputy Commissioner of Income Tax,
Central Circle-4(3), Kolkata,
Aayakar Bhawan Poorva, 5th Floor, Room No. 501,
110, Shantipally, Kolkata-700107**
 - (3) *Principal Commissioner of Income Tax, Central, Kolkata-2 ,
Kolkata;*
 - (4) *The Departmental Representative*
 - (5) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.